

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 226

(IB)-1781(ND)2018

IA/69/2021 IA-4507/2020 IA4508/2020 IA-3371/2020 IA/3896/2020

IA/3898/2020 IA/3912/2020 IA/4461/2020 IA/4491/2020

IA/5247/2020 IA/4412/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors.

...

Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 18.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:


Mr. SINDHU SINHA FOR THE APPLICANTS - I. A No. 4412/2020 in C. P.
(IB) No. 1781/2018

Financial Creditor in IA 3371 of 2020- Mr. Raghavendra Mohan Bajaj, Adv.,
Mr. Nikhil Bamal, Adv., Mr. Avi Srivastava, Adv.

IA/3912/20 - Mr. Darpan Sachdeva, Adv, & Mr. Shubham Sharma, Adv. for
Applicant

ORDER

Renotify on 19.01.2021.


(T.S SINGH)
COURT OFFICER